

PATNA HIGH COURT

NOTICE

Result of the Preliminary Test held on 31.03.2019 (Sunday) under the District Judge (Entry Level), Direct from Bar Exam-2019.

The Preliminary Test was held on 31.03.2019 at various centres situated at Patna in which 2567 candidates, out of 3673 candidates to whom admit cards were issued, had appeared.

The OMR sheets of 39 candidates, whose roll numbers are being uploaded on the website of the Court, have not been evaluated because of wrong entry of roll numbers by them in their respective OMR sheets, thereby disqualifying these candidates.

Following candidates (Roll Number wise) have been shortlisted for the Main (Written) Examination-

10062	10104	10124	10135	10152	10155	10159	10165	10175	10177
10179	10226	10257	10297	10304	10377	10381	10390	10404	10458
10461	10528	10560	10565	10572	10615	10633	10644	10648	10657
10692	10700	10734	10754	10778	10806	10813	10830	10881	10899
10922	10977	10983	10986	11005	11029	11062	11102	11131	11147
11160	11177	11261	11302	11328	11401	11441	11468	11494	11496
11553	11577	11586	11622	11649	11688	11710	11758	11761	11762
11769	11880	11895	11899	11945	11964	11996	12047	12094	12098
12129	12134	12169	12249	12254	12308	12312	12485	12516	12550
12662	12691	12699	12763	12773	12777	12797	12798	12808	12837
12841	12886	12904	12917	12957	12974	13007	13016	13054	13066
13086	13164	13188	13202	13208	13222	13227	13240	13253	13279
13306	13309	13331	13346	13359	13374	13393	13419	13429	13434
13444	13457	13472	13514	13568	13576	13585	13609	13621	13654

Note : 1. The aforesaid result has been prepared on the basis of provisions as contained in Advertisement no. BSJS/1/2019, The Bihar Superior Judicial Service Rules, 1951, letter number 588 dated 17.01.2017 issued by the General Administration Department, Govt. of Bihar to the Patna High Court and other authorities and also communication made to the Court by the State

Government vide memo no. 12033 dated 18.09.2017 regarding roster formula applicable in respect of reserved Category candidates.

2. In view of clause 8 of the Appendix- 'C' to The Bihar Superior Judicial Service Rules, 1951, the Hon'ble Court has been pleased to prescribe 45% as minimum qualifying marks for Unreserved Category candidates and 40% for all the reserved Category candidates, including women candidates.

3. Amongst 140 candidates shortlisted for the Main (Written) Examination, there are 86 candidates in UR Category against 8 vacancies; 30 candidates in EBC Category against 3 vacancies; 21 Candidates in BC Category against 2 vacancies; and 3 candidates in SC Category against 3 vacancies. The required number of SC, EBC (Female) and BC (Female) candidates could not obtain the minimum qualifying marks of 40%, i.e. 120 marks, therefore, the number of the shortlisted candidates remained less than their requisite proportionate number.

4. Cut-off marks Category wise are as follows –

Category	Cut-off Marks
Unreserved	190
Unreserved (Female)	153
SC
SC (Female)
EBC	127
EBC (Female)
BC	158
BC (Female)


5. Marks obtained by candidates in the said examination are being uploaded on the website of the court.

6. The date for the Main (Written) Examination is 12.05.2019.

7. Candidatures of aforesaid shortlisted candidates are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.

Dated : 19.04.2019

By order of the Court


Registrar General